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C.A.No. 10912 OF 1996  
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Item No.1A (For judgment) Court No.7 Section: XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.10912/1996.@@  
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Niranjan Prasad Sinha & Anr. ... Appellants

Vs.

U.O.I. & Ors. ... Respondents

(HEARD BY HON'BLE PATTANAİK AND PHUKAN, JJ)

Date: 09/05/2000 This appeal was called on for  
pronouncement of judgment today.

CORAM:

HON'BLE MR.JUSTICE SYED SHAH MOHAMMED QUADRI  
HON'BLE MR.JUSTICE S.N. PHUKAN

For the appellant : Mr. SB Upadhyay,Adv.

For the respondent: Mr.Arvind K.Sharma,Adv.

Mr.DS Mahra,Adv.

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.SP2

Hon'ble Mr. Justice S.N. Phukan delivered the  
judgment of the Court.

In terms of the judgment the appeal is allowed  
with the direction to the respondents to draw up a fresh  
seniority list placing the appellants above the promotees in  
the post of Fireman Grade A. The revised seniority list  
shall be published within a period of 3 months. Considering  
the facts and circumstances of the case the parties are  
directed to bear their own costs of this appeal.

.SP1

[Naresh Kumar]  
Court Master

[Kanwal Singh]  
Court Master

[Reportable judgment is placed on the file.]

